

[*Translation*]

**Cases Pending with Central Vigilance Commission of SC/ST Officers**

3486. SHRI RAMVILAS PASWAN: Will the PRIME MINISTER be pleased to state:

(a) the number of cases against Central Government Officers pending with the Central Vigilance Commission for the last three years;

(b) the number of Scheduled Caste and Scheduled Tribe Officers among them;

(c) whether the Government is taking action to dispose of these cases expeditiously; and

(d) if so, the time by which the cases are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Information is being collected and will be laid on the Table of the House.

**Survey on Earthquakes**

3487. SHRISURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been received from the Government of Uttar Pradesh to conducting a special survey regarding frequent occurrences of earthquakes in hilly areas of Uttar Pradesh; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI

MARGARET ALVA): (a) The Central Government has not received any specific proposal from the Uttar Pradesh Government.

(b) Does not arise.

**Amendment to Retirement Rules**

3488. SHRI BHAGWAN SHANKAR RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make some amendments in the retirement rules for motivating the people to take voluntary retirement; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

[*English*]

**District Industry Centres in States**

3489. SHRIMATI KRISHNENDRA KAUR (DEEPA):  
DR. LAXMINARAYAN PANDEYA:  
SHRIMATI DIPIKA H. TOPIWALA:  
SHRIMATI MAHENDRA KUMARI:  
SHRI DATTATRAYA BANDARU:

Will the PRIME MINISTER be pleased to state:

(a) the number of district industry centres set up in each State/Union Territory during 1991; and